

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 312/MP/2015**

- Subject : Petition under Section 79 (1) (f) of the Electricity Act, 2003, qua adjudication over payment of transmission charges and other liabilities under the Bulk Power Transmission Agreement between Meenakshi Energy Private Limited , a generating company, and Power Grid Corporation of India Ltd., the Central Transmission Utility.
- Date of hearing : 2.5.2017
- Coram : Shri Gireesh B. Pradhan, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member
- Petitioner : Meenakshi Energy Private Limited.
- Respondent : Power Grid Corporation of India Limited.
- Parties present : Ms. Suparna Srivastava, Advocate, PGCIL  
Ms. Jyoti Prasad, PGCIL  
Shri Swapnil Verma, PGCIL

**Record of Proceedings**

Learned counsel for PGCIL submitted that the petitioner has circulated a letter for adjournment.

2. None was present on behalf of the petitioner.
3. The petition shall be listed for hearing on 6.7.2017.

**By order of the Commission**  
**Sd/-**  
**(T. Rout)**  
**Chief (Legal)**